

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Warana Dairy and Agro Industries Limited Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 02-11-2023; Name of IP: Mr. Vijendra Kumar Jain; Process Number: 1; Last 5 digitof registration number: 11253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		2919931		2919931				NA
3	Secured financial creditors	3	1833447352	3	1809049015		24398337		Annexure 3
4	Unsecured financial creditors	7	611630849	7	399269392		212361457		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	1	12833347	1	12833347				Annexure 6
7	Operational creditors (Government Dues)	6	32403502	6	31007073		1396429		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	49	97611284	49	60078004		37533280.40		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		66	2590846265	66	2315156762	0	275689503.4		